

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1167 of 2019

IN THE MATTER OF:

Krishan Mohan Mendiratta

...Appellant

Versus

State Bank of India & Anr.

...Respondents

**For Appellant: Shri G.P. Madaan, Shri Aditya Madaan and Shri
 Utkarsh Mishra, Advocates**

For Respondents: None

ORDER

08.11.2019 Advocate Shri Aditya Madaan is present for the Appellant.

He states that he has instructions from the Appellant to withdraw this Appeal.

The Appeal is disposed of as withdrawn.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/gc